

DAILY WISE OBJECTION LIST
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)
Scrutiny Date From 08/07/2022 To 08/07/2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	05-04-2022	Interlocutory Application (I.B.C)	710102026182022	COMPANY PETITION IB (IBC)/934(PB)2018	PUMA REALTORS PRIVATE LIMITED VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	08-07-2022	need to sign every pages on application	Sigma
2	13-04-2022	Interlocutory Application (I.B.C)	710102028412022	COMPANY PETITION IB (IBC)/144(PB)2017	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	Application under any other provisions- IBC	08-07-2022	30-68 missing page	Ashish Verma
3	14-04-2022	Interlocutory Application (I.B.C)	710102029412022	COMPANY PETITION IB (IBC)/1694(ND)2018	FLEXITUFF VENTRUES INDERNATIONAL LIMITED VS TREND FLORRING PRIVATE LIMITED	Application under any other provisions- IBC	08-07-2022		Ashish Verma
4	23-05-2022	Interlocutory Application (I.B.C)	710102040972022	COMPANY PETITION IB (IBC)/646(PB)2021	BHASIN INFOTECH AND INFRASTRUCTURE LIMITED VS COL GAUTAM MULLICK	Application under any other provisions- IBC,Sec 60(5)	08-07-2022	PAGE 56-87 incomplete page	Vaish Associates
5	02-06-2022	Restoration Application (IBC)	710102045412022	COMPANY PETITION IB (IBC)/731(PB)2018	M/S NATCONN VS PUNJ LLOYD LIMITED& ANR	Rule 11 of NCLT, 2016	08-07-2022	section wrong for restoration application according your pdf please write rule-48(2) and choose Application under any other provisions- IBC need to sign every pages on application	Anjaneya

6	21-06-2022	Interlocutory Application (I.B.C)	710102049622022	COMPANY PETITION IB (IBC)/997(ND)2019	RAKESH KUMAR JAIN LIQUIDATOR VS PUNJ LLOYD LIMITED& ANR	Regulation 44(2), Liquidation process Regulation, 2016	08-07-2022	due payment 42(2)	Rakesh Kumar Jain
7	02-07-2022	Interlocutory Application (I.B.C)	710102051892022	COMPANY PETITION IB (IBC)/408(PB)2020	AMIT BASIA VS PUNJ LLOYD LIMITED& ANR	Rule 11 of NCLT, 2016	08-07-2022	"main case not link with please delete extra pdf please upload application and proof of service only " case type wrong	Sushant singh
8	01-07-2022	Interlocutory Application (I.B.C)	710102051522022	COMPANY PETITION IB (IBC)/2924(ND)2019	MAGPIE INTERNATIONAL LTD VS TATA CAPITAL FINANCIAL SERVICE LTD	Rule 11 of NCLT, 2016	08-07-2022	Memo Party Missing	Ichchha Kalash
9	02-07-2022	Interlocutory Application (I.B.C)	710102051882022	COMPANY PETITION IB (IBC)/408(PB)2020	MR. NARESH BASIA VS TATA CAPITAL FINANCIAL SERVICE LTD	Rule 11 of NCLT, 2016	08-07-2022	main case not link with please delete extra pdf please upload application and proof of service only	Sushant singh
10	04-07-2022	Interlocutory Application (I.B.C)	710102052312022	COMPANY PETITION IB (IBC)/2122(ND)2019	AKASH SHINGHAL VS SUSHIL KUMAR SINGH	Application under any other provisions- IBC,Sec 60(5)	08-07-2022	section wrong Application under any other provisions- IBC for section 66	AKASH
11	07-07-2022	Interlocutory Application (I.B.C)	710102053202022	COMPANY PETITION IB (IBC)/189(ND)2022	CMA SANDEEP KR BHATT VS BRIJINDER SINGH	Application under any other provisions- IBC	08-07-2022	Page No- 48-52, 59-62 Page Not Clear	Sandeep Kr Bhatt
12	07-07-2022	Company Application(Companies Act)	710102053262022	COMPANY PETITION (COMPANIES ACT)/24(ND)2008	M/S. STANDAR PORTFOLIOS PVT. LTD. VS MS. VEENA GUPTA	Rule 11 of NCLT	08-07-2022	these page are 47,51-54,75-78,87, not clear and volume wise index missing in vol1	RANJANA ROY GAWAI
13	07-07-2022	Interlocutory Application (I.B.C)	710102053302022	COMPANY PETITION IB (IBC)/123(PB)2020	SHALIMAR PAINTS LIMITED VS THE INDURE PRIVATE LIMITED	Application under any other provisions- IBC	08-07-2022	memo party missing	SK SHARMA

14	07-07-2022	Interlocutory Application (I.B.C)	710102053232022	COMPANY PETITION IB (IBC)/656(ND)2020	ADITYA KUMAR VS NIRAJ KUMAR SINGH	19(2)	08-07-2022	Due Payment other Section 60(5) Payment Pending and Page No. 33 to 38 Double Pagination and 35-37, 40 Page Not Clear and Page No. 48-82 Ture Copy Sign Missing	ARNAV KUMAR
15	07-07-2022	Interlocutory Application (I.B.C)	710102053052022		UTTAR HARYANA BIJLI VITRAN NIGAM GANAUR VS HEMANT GUPTA	Sec 60(5)	08-07-2022	Main Case Not Link and 25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama Page No. 33 Page Not Clear	shekhar
16	07-07-2022	Interlocutory Application (I.B.C)	710102053122022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS HEMANT GUPTA	Application under any other provisions- IBC	08-07-2022	Vakalatnama Missing	KULDEEP
17	07-07-2022	Interlocutory Application (I.B.C)	710102053322022	COMPANY PETITION IB (IBC)/1680(ND)2019	UMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF M/S VHV BEVERAGES PVT. LTD. VS HEMANT GUPTA	Sec 12(2)	08-07-2022	Volume Wise Index Missing and Page No. 44, 45-48, 100 Page Not Clear	aditya gauri
18	08-07-2022	Interlocutory Application (I.B.C)	710102053402022	COMPANY PETITION IB (IBC)/674(PB)2021	SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-07-2022	12-13 hindi page and 39,48,53,56-65,106 not clear page	Chaitanyashil
19	07-07-2022	Interlocutory Application (I.B.C)	710102053282022	COMPANY PETITION IB (IBC)/2916(ND)2019	NEERAJ PAPER VS KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Sec 60(5)	08-07-2022	page no 8 please check whether this is IA OR INTEVENTION	Rajendra

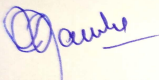
20	07-07-2022	Interlocutory Application (I.B.C)	710102053062022	COMPANY PETITION IB (IBC)/1198(ND)2019	K SUBHRA NARAYAN MOHAPATRA VS KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-07-2022	section wrong and sign missing in application page	ISWAR
21	07-07-2022	Interlocutory Application (I.B.C)	710102053142022	COMPANY PETITION IB (IBC)/298(ND)2018	M/S CAPTAIN SUBODH KUMAR VERMA VS M/S AIR INDIA LTD.	Application under any other provisions- IBC	08-07-2022	E-Stamp Paper Missing and Memo Party Missing Section Not Mentioned in Index and Sign Missing in Application Page	BALAJI SRINIVASAN
22	07-07-2022	Interlocutory Application (I.B.C)	710102053292022	COMPANY PETITION IB (IBC)/3(ND)2020	DEEPAK MAINI VS M/S AIR INDIA LTD.	22(3)a	08-07-2022	Main Case Wrong According your PDF IB Missing in Main Case	APOORV AGARWAL
23	07-07-2022	Interlocutory Application (I.B.C)	710102053102022	COMPANY PETITION IB (IBC)/218(ND)2020	SUNILA CHHABRA VS VIKKY DANG	Sec 60(5)	08-07-2022	Page No. 47 Not Clear	Areness
24	08-07-2022	Interlocutory Application (I.B.C)	710102053452022	COMPANY PETITION IB (IBC)/2916(ND)2019	MR. AISHWARYA MOHAN GAHRANA VS EPIC ADVISORS PRIVATE LIMITED MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	08-07-2022	Page No. 27-76 True Copy Sign Missing	Ahsan Ahmad
25	08-07-2022	Interlocutory Application (I.B.C)	710102053412022	COMPANY PETITION IB (IBC)/689(ND)2020	RAKESH TAKYAR VS EPIC ADVISORS PRIVATE LIMITED MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Application under any other provisions- IBC	08-07-2022	Wrong Filing Filed as a Additional Document	Rakesh
26	07-07-2022	Interlocutory Application (I.B.C)	710102053192022	COMPANY PETITION IB (IBC)/2916(ND)2019	AISHWARYA MOHAN GAHRANA VS SUKUL PRUTHI	19(2)	08-07-2022	Section Wrong according your PDF	Ahsan Ahmad

27	07-07-2022	Interlocutory Application (I.B.C)	710102053212022	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Rule 11 of NCLT, 2016	08-07-2022	Memo Party Missing and Main Case Not Mentioned your PDF Section not Mentioned in Index	Ashmi Mohan
28	07-07-2022	Interlocutory Application (I.B.C)	710102053252022	COMPANY PETITION IB (IBC)/191(ND)2022	CMA SANDEEP KR BHATT VS RATNA SINGH	Application under any other provisions- IBC	08-07-2022	Page No. 57, 59, 60 Page Not Clear	Sandeep Kr Bhatt
29	12-03-2020	Company Petition (Companies Act)	710102031762020		VIPIN MALIK VS C. M. Y. K. PRINTECH LIMITED	Caveat Application	08-07-2022	Wrongly filed	AAKANKSHA KAUL
30	13-05-2022	Company Petition (Companies Act)	710102038162022		PANKAJ GULATI VS REGISTRAR OF COMPANIES	Sec 252 (3)	08-07-2022	Wrong case type select,pgs not clear 27	PRINCE
31	09-06-2022	Company Petition IB (IBC)	710102047672022		KNK SHIP MANAGEMENT VS THIRANI INDUSTRIES LIMITED	IBC Under Sec 9	08-07-2022	" Page No. 248 to 268, Double Pagenation, "	Sukanya Joshi
32	21-06-2022	Company Petition IB (IBC)	710102049492022		EMPLOYEES ASSOCIATION OF CAMBATA AVIATION PVT LTD VS CAMBATA AVIATION PRIVATE LIMITED	IBC Under Sec 9	08-07-2022	"Date of Events missed, Not Clear Page No. 47, 51, 52, 54, 60, 61, 64, 62, 75, Page No. 47 to 54 Double Pagination, Page No. 56 missed, Vakalatnama welfare fee 5rs missed, "	Priti Shinde
33	28-06-2022	Company Petition IB (IBC)	710102050682022		PRODALIM B.V. VS AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	08-07-2022	Wrong index vol 3, Page No. 426 missed in vol 3, page no. 35 true copy sign missed,	RAGHAV CHADHA
34	05-07-2022	Company Appeal(Companies Act)	710102052532022		PRODALIM B.V. VS AGSON GLOBAL PRIVATE LIMITED	Sec 252 (3)	08-07-2022	Pgs not clear 42,50, 2nd volume missed according to master index, annex memo of partie after master index	Shivam

35	07-07-2022		0710102000532020/7	COMPANY APPLICATION(IBC)/185(ND)2020	SURESH KUMAR JAIN Vs. OVERSEAS PRIVATE LIMITED	Sec 60(5)	08-07-2022	Incomplete Documents.	
36	07-07-2022		0710102002952021/1	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	08-07-2022	Translate the copy of Page no:159-202 and Rs 1 Court Fees is Missing on Vakalatnama.	
37	07-07-2022		0710102012462022/3	INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2022	SURESH KUMAR JAIN Vs. M. K. OVERSEAS EXPORT PVT. LTD.	Application under any other provisions- IBC,Sec 60(5)	08-07-2022	Incomplete Documents.	
38	07-07-2022		0710102019342021/2	COMPANY PETITION IB (IBC)/256(ND)2021	FORD CREDIT INDIA PRIVATE LIMITED Vs. RITU BHATIA	Section 95(1)	08-07-2022	Page No:29-35,43-52,58-65,82,85,100-105,113-114,122,128-135,142-147,156,181-185,194,202-203,208-215,221-227,235,251-255,264-306 is Not Clear.	
39	07-07-2022		0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV Vs. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	08-07-2022	Pages 30 to 45 according to PDF Not Clear	
40	07-07-2022		0710102045532021/4	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULICK & ORS Vs. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	IBC under Sec 7	08-07-2022	Pages 81,83,85,93,96,98,107,,113,126,128,141,145,147,149,153,155,157,161,163,165,169,171,173,181,182,186,188,190,198,202,204,206,212,219,221,223,232,236,238,247,251,253,255,284,290,299,303,305,314,315,330,332,341,342 according to PDF are in Hindi, Page 185 according to PDF Not Clear	

41	07-07-2022		0710102048512022/1	COMPANY PETITION IB (IBC)/504(ND)2022	OM STAMPINGS PRIVATE LIMITED Vs. NELCO ELECTRICALS PRIVATE LIMITED	IBC Under Sec 9	08-07-2022	Case Number msising, Index msising	
42	07-07-2022		0710102070542021/3	INTERLOCUTORY APPLICATION (I.B.C)/4520(ND)2021	M K OVERSES PVT LTD Vs.	Sec 60(5)	08-07-2022	Index missing	
43	07-07-2022		0710102077712021/3	COMPANY PETITION IB (IBC)/704(ND)2021	UNION BANK OF INDIA LIMITED Vs. ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	08-07-2022	Pages 167 to 169,211,212,239 to 241,254 to 256,281 to 288 according to PDF Not Clear, One rupee Court Fee stamp msising in Vakalatnama	
44	07-07-2022		0710102077722021/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/115(ND)2021	ASSOCIATED CONTAINER TERMINALS LIMITED Vs.	Sec. 230-232 - Second Motion	08-07-2022	Page 10 according to PDF is cutting	
45	07-07-2022		0710102080242021/5	INTERLOCUTORY APPLICATION (I.B.C)/5029(ND)2021	ASHISH BANKAR Vs. VINEET AGGARWAL	Sec 60(5)	08-07-2022	Affidavit msising	
46	07-07-2022		0710102083172021/2	COMPANY APPLICATION(COMPANIES ACT)/564(ND)2021	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED	Application under any other provisions	08-07-2022	Sign msising in the Convenience Chart document, Advocate Name missing in Page 10 according to PDF	
47	07-07-2022		0710102108282020/1	INTERLOCUTORY APPLICATION (I.B.C)/2030(ND)2022	K SUBHRA NARAYAN MOHAPATRA Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	Application under any other provisions- IBC	08-07-2022	Index msising, Sign msising in Pages 1 to 22 according to PDF, True Copy sign missing in Pages 29 to 72 according to PDF	
48	07-07-2022		0710102166272019/27	COMPANY PETITION IB (IBC)/3507(ND)2019	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED	IBC Under Sec 9	08-07-2022	Need to File in IA	
49	07-07-2022		0710120005072018/25	COMPANY PETITION IB (IBC)/991(ND)2018	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED	IBC Under Sec 9	08-07-2022	Need to File in IA	

50	07-07-2022		0710200000782012/1	COMPANY PETITION (COMPANIES ACT)/12(ND)2012	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED Vs. ROYALE INDIAN RAIL TOURS LIMITED	Application under any other provisions	08-07-2022	Need to File in IA	
51	07-07-2022		0710200418112018/22	COMPANY PETITION IB (IBC)/866(PB)2018	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	IBC under Sec 7	08-07-2022	True Copy sign msising in Pages 41 to 68 according to PDF, Page 69 according to PDF Not Clear	
52	08-07-2022		0710102080322021/11	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR Vs. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246	08-07-2022	Volume 1 msising	


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